

(2)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/17  
NAME OF THE PETITIONER(S) : P. RANGASAMY +13  
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1) K. SHIVASHANMUGAM  
K. S. GIRI PIRASATHI  
K. BANUPRIYA

8<sup>th</sup> Respondent

K. Subh

2) G.V. MOHAN KUMAR  
FOR VIDYA SHANKAR

Counsel for Petitioner

G.V. Mohan

**ORDER**

Shri G V Mohan Kumar, proxy representing counsel on record for petitioners present and stated that the counsel on record could not attend before the Tribunal due to personal inconvenience. Ms K Banupriya, counsel for R8 present and stated that she has already filed counter. No representation on behalf of the other respondents. Counsel for petitioner is directed to make submissions in relation to the notice sent to R4 & R5 and file proof of delivery, in case notice has been sent. Time extended at request. Put up on 04.12.2017 at 10.30 A.M.

sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)